

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:247

ANSWERED ON:14.03.2013

PRADHAN MANTRI GRAM SADAK YOJANA

Deshmukh Shri K. D.;Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of the funds allocated under the Pradhan Mantri Gram Sadak Yojana (PMGSY) to the States during each of the last three years and the current year, State/UT-wise;
- (b) the length of roads completed under the scheme in various States including Gujarat during the said period, State/UT-wise;
- (c) the details of the proposals received from various States for construction of roads/bridges under the scheme during the said period, State/UT-wise
- (d) the number of proposals sanctioned out of these and those still lying pending and the reasons therefor; and
- (e) the time by which the pending proposals are likely to be cleared/sanctioned?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a)to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 247 due for answer on 14th March, 2013

(a) A sum of Rs.56,425 crore has been released to States under Pradhan Mantri Gram Sadak Yojana(PMGSY) during the last three years and the current year 2012-13 (upto 8th March, 2013). State-wise and year-wise break-up of the same is at Annexure-I.

(b) During the last three years and the current year, 2012-13 (upto January, 2013), a total of 1,54,300.49 km of road length has been constructed under the programme. State- wise and year-wise break-up of the same is at Annexure-II.

(c) Project proposals for 49,233 road works including bridges for construction of 1,92,326.18 km road length have been received during the said period. State-wise and year-wise break up of the same is at Annexure-III.

(d)&(e) Out of the proposals referred in reply to part (c) above, project proposals for construction of 25,276 road works covering a length of 1,05,077.76 km have been sanctioned during the said period. State-wise and year-wise break-up of the same is at Annexure-IV. Further, State-wise break up of the pending proposals is at Annexure-V.

Sanction of project under PMGSY is an ongoing process. The proposals submitted by the States are considered by the Empowered Committee of the Ministry of Rural Development after being scrutinized by National Rural Roads Development Agency (NRRDA) for clearance by the Ministry keeping in view the financial constraints, existing liability of unexecuted works already sanctioned under the programme, progress of works, absorption capacity of the States, works in hand etc.